

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): Sir, I beg to move:

"That this House do concur in the recommendation of Rajya Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Adoption of Children Bill, 1972 in the vacancy of Shri Amar Nath Chawla and do resolve that Dr. (Smt.) Sarojini Mahishi, a member of Lok Sabha, be appointed to the said Joint Committee to fill the vacancy."

MR. SPEAKER: The question is:

"That this House do concur in the recommendation of Rajya Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Adoption of Children Bill, 1972 in the vacancy of Shri Amar Nath Chawla and do resolve that Dr. (Smt.) Sarojini Mahishi, a member of Lok Sabha, be appointed to the said Joint Committee to fill the vacancy."

The motion was adopted

**CENTRAL AND OTHER SOCIETIES
(REGULATION) BILL**

**CONCURRENCE IN RECOMMENDATION OF
RAJYA SABHA TO APPOINT A MEMBER TO
JOINT COMMITTEE**

MR. SPEAKER: Item No. 33 Shri Bedabrata Barua again.

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA):

Sir, I beg to move:

"That this House do concur in the recommendation of Rajya

Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Central and Other Societies (Regulation) Bill, 1974, in the vacancy caused by the resignation of Shri Nitiraj Singh Chaudhary and do resolve that Dr. (Smt.) Sarojini Mahishi, a member of Lok Sabha, be appointed to the said Joint Committee to fill the vacancy."

MR. SPEAKER: The question is:

"That this House do concur in the recommendation of Rajya Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Central and Other Societies (Regulation) Bill, 1974, in the vacancy caused by the resignation of Shri Nitiraj Singh Chaudhary and do resolve that Dr. (Smt.) Sarojini Mahishi, a member of Lok Sabha, be appointed to the said Joint Committee to fill the vacancy."

The motion was adopted

14.48 hrs.

**STATEMENT RE. DEMAND OF
BODOS FOR ROMAN SCRIPT**

MR. SPEAKER: Item No 33-A.

Shri Raghuramaiah to lay a statement on behalf of the Home Minister

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): Sir, on behalf of the Home Minister, I beg to lay a statement regarding the demand of the Bodos for Roman Script.